

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO.1541  
TO BE ANSWERED ON 28<sup>TH</sup> JULY, 2023**

**PROMOTION OF AYUSH SYSTEMS OF MEDICINE**

**1541. SHRI T.R.V.S. RAMESH:  
DR. VISHNU PRASAD M.K.:  
SHRI RAJAN VICHARE:**

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government is aware about the fact that a large segment of the population is dependent on the traditional systems of medicine in Thane, Maharashtra and Tamil Nadu;
- (b) if so, the details of the efforts made to promote Ayurveda and other systems of **AYUSH** medicine in Thane, Maharashtra and Tamil Nadu; and
- (c) the number of institutes and training centres related to Yoga, Naturopathy, Unani etc. set up/ proposed to be set up in Thane, Maharashtra and Tamil Nadu?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) to (b) Public health being a State subject, the primary responsibility to provide health care services lies with the respective State/UT Governments, thus enabling choice to the patients for different systems of medicines including traditional systems of medicine in Thane, Maharashtra and Tamil Nadu. However, Ministry of Ayush is implementing the Centrally Sponsored Scheme of the National Ayush Mission (NAM) through State/UT Governments and supporting their efforts for the promotion and development of Ayush system of medicines which also includes Ayurveda system in the country including Thane, Maharashtra and Tamil Nadu by providing financial assistance to them under different activities as per the provision of NAM guidelines against their submitted State Annual Action Plans (SAAPs). The Mission inter-alia makes provision for the following activities: -

- (i) Ayush Health & Wellness Centres
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)

- (iii) Upgradation of existing standalone Government Ayush Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/Construction of building for existing Ayush Dispensary (Rented/ dilapidated accommodation)/Construction of building to establish new Ayush Dispensary in the area where there are no Ayush facilities available
- (v) Setting up of 10/30/50 bedded integrated Ayush Hospitals
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii) Ayush Public Health Programmes
- (viii) Behaviour Change Communication (BCC)
- (ix) Mobility support at State and District level
- (x) Ayush Gram
- (xi) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector
- (xii) Infrastructural development of Ayush Under-Graduate Institutions
- (xiii) Infrastructural development of Ayush Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses

The State/UT Government may avail financial assistance by submitting proposals through State Annual Action Plans (SAAPs) as per NAM guidelines. Further, under NAM, as per proposals received through SAAPs, the Ministry of Ayush has released a grant-in-aid of Rs. 84.39 Crore & Rs. 145.71Crore respectively from 2014-15 to till date to State Govt. of Maharashtra & Tamil Nadu for implementation of different activities.

(c) As Public Health being a State subject, setting up of institutes and training centres related to Yoga, Naturopathy, Unani etc comes under the purview of respective State/UT Government. However, under the Centrally Sponsored Scheme of the National Ayush Mission (NAM), there is provision for establishment of new Ayush colleges including Yoga, Naturopathy, Unani etc in the States where availability of Ayush teaching institutions is inadequate in Government Sector. Further, under NAM, no such proposal has been received from the State Government of Maharashtra and Tamil Nadu through their SAAPs.

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